IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

CAA-63(PB) /2017

IN THE MATTER OF:

M/s. Khyati Nilum Associates (P) Ltd.

.....PETITIONER

Vs.

M/s. Khyati Global (P) Ltd.

.... RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 10.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Arun Saxena, Advocate

For the Respondent

: -

For the RD (NR), Delhi

: Mr. Manish Raj, Company Prosecutor.

ORDER

Learned Counsel for the petitioner is present. Mr. Manish Raj, Company Prosecutor on behalf of the RD (NR) Delhi is also present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 10.8.2017